

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:4337  
ANSWERED ON:21.04.2005  
VALUE OF ASSETS OF CPSEs  
Adhalrao Patil Shri Shivaji

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) the mechanism available with the Government to assess the value of fixed assets of Central Public Sector Enterprises (CPSEs);
- (b) whether the Government is aware that several CPSEs are showing incorrect value of the fixed assets;
- (c) if so, whether the Government has conducted any enquiry in this regard; and
- (d) if so, the details and findings thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
(SHRI SONTOSH MOHAN DEV)

(a) : The value of fixed assets in Central Public Sector Enterprises (CPSEs) is generally assessed as per the mechanism given in Accounting Standard (AS) 10 issued by the Institute of Chartered Accountants of India (ICAI) in 1985.

(b) to (d): The Audit Report No. 2 of 2005 of the Comptroller and Auditor General of India (Commercial) which was laid in the Parliament on 22.3.2005 indicated the findings/observations of the Statutory Auditors in Chapter 1 relating to the accounts of CPSEs for the year 2003-04. Such findings are forwarded by the Office of the Comptroller and Auditor General of India (Commercial) to the concerned Ministries/Departments for taking necessary action and submission of the Action Taken Notes to the Committee on Public Undertakings (COPU) after having been vetted by the Audit. However, no information about making any enquiry in this regard is maintained centrally.